

समाचार पत्रों के कार्यालयों पर हमले

2225. श्री. प्यारेलाल खंडेलवाल : क्या सूचना और प्रसारण मंत्री यह बताने को कृपा करेंगे कि :

(क) गत पाँच महीनों के दौरान देशभर में कुल कितने समाचार पत्रों के दफ्तरों पर हमले किये गये ;

(ख) इसी अवधि के दौरान किन-किन स्थानों पर किन-किन दैनिक और साप्ताहिक समाचारपत्रों की प्रतियाँ सामूहिक रूप से फाड़ी गई या जलाई गई और बंडल छीन लिये गये ;

(ग) इसी अवधि के दौरान कितने समाचारपत्रों के संवाददाताओं, संपादकों या संपादकीय विभागों के सदस्यों पर हमले किये गये और उन्हें पीटा गया या सरकारी कर्मचारियों और अधिकारियों द्वारा उन्हें डराया धमकाया गया ; और

(घ) यदि इस सम्बन्ध में सरकार ने कोई कार्यवाही की है, तो उसका व्यौरा क्या है ?

सूचना और प्रसारण मंत्री (श्री वसन्त साठे) : (क) से (घ) चूंकि यह सर्वथा राज्य सरकारों के अधिकार क्षेत्र में आता है, अतः हमारे पास कोई रिकार्ड उपलब्ध नहीं है।

Talk/discussion on Atheism on A.I.R.

2226. SHRI SSIVA CHANDRA JHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether All India Radio ever broadcast any talk or discussion on atheism; and

(b) if so, when and what are the details thereof; if not, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) No, Sir.

(b) Does not arise.

Press Panel report

2227. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Government have received the Press Panel report which was expected to be received by the middle of this month

(b) if so, what are the main features of the report; and

(c) if the answer to part (a) above be in the negative, by when the report is likely to be received?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) No, Sir.

(b) Does not arise.

(c) The Press Commission is likely to submit its Report to the Government by the end of March 1982.

Act on replay telecast in slow motion

2228. SHRI M. BASAVARA J U. Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that while telecasting the recently concluded India-EVigland Cricket Test Series and World Cup Hockey Tournament 'the Act on Replay' part could not be shown in slow motion in the absence of proper equipment;

(b) if so, whether Government propose to acquire the required equipments to show 'Action Replay'